

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON WEDNESDAY, THE 6TH MARCH, 2013 AT 10.00 A.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. BUDGET FOR THE YEAR 2013-2014.

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2013-2014 and reply by the Finance Minister thereon.

III. DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET - 2013-2014.

Demand No. 1	A MINISTER to move that a sum not exceeding ₹ 51,41,50,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 1 – <u>Vidhan Sabha.</u>	Budget Estimates 2013-14 Pages 1-4
Demand No. 2	A MINISTER to move that a sum not exceeding ₹ 75,76,50,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 2 – <u>Governor & Council of Ministers.</u>	Budget Estimates 2013-14 Pages 5-13
Demand No. 3	A MINISTER to move that a sum not exceeding ₹ 150,26,25,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 3 – <u>General Administration.</u>	Budget Estimates 2013-14 Pages 69-81, 134-152, 325-326, 520-524
Demand No. 4	A MINISTER to move that a sum not exceeding ₹ 858,49,76,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 4 – <u>Revenue.</u>	Budget Estimates 2013-14 Pages 32-39, 72-86, 134-152, 156-160, 280-306, 310-321, 427-429, 480, 520-524, 528-534, 537-542
Demand No. 5	A MINISTER to move that a sum not exceeding ₹ 137,49,90,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 5 – <u>Excise & Taxation.</u>	Budget Estimates 2013-14 Pages 40-46, 50-52

Demand No. 6	A MINISTER	to move that a sum not exceeding ₹ 3880,65,90,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 6 – <u>Finance.</u>	Budget Estimates 2013-14 Pages 53-68, 87- 93, 134-160, 537- 542
Demand No. 7	A MINISTER	to move that a sum not exceeding ₹ 546,76,26,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 7 – <u>Planning and Statistics.</u>	Budget Estimates 2013-14 Pages 156-160, 520-524, 528-534
Demand No. 8	A MINISTER	to move that a sum not exceeding ₹ 1122,08,86,,000 for revenue expenditure and ₹ 2005,05,57,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 8 – <u>Buildings & Roads.</u>	Budget Estimates 2013-14 Pages 122-133, 232-234,503- 506,547-552,554- 555,557- 560,562,573,577- 580
Demand No. 9	A MINISTER	to move that a sum not exceeding ₹ 8753,76,57,000 for revenue expenditure and ₹ 27,20,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 9 – <u>Education.</u>	Budget Estimates 2013-14 Pages 161- 179,549-550
Demand No. 10	A MINISTER	to move that a sum not exceeding ₹ 373,50,00,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 10 – <u>Technical Education.</u>	Budget Estimates 2013-14 Pages 180-185
Demand No. 11	A MINISTER	to move that a sum not exceeding ₹ 173,80,77,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 11 - <u>Sports & Youth Welfare.</u>	Budget Estimates 2013-14 Pages 186-197

Demand No. 12	A MINISTER	to move that a sum not exceeding ₹ 11,45,00,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 12 – <u>Art & Culture.</u>	Budget Estimates 2013-14 Pages 161-179, 198-201
Demand No. 13	A MINISTER	to move that a sum not exceeding ₹ 1936,12,78,000 for revenue expenditure and ₹ 80,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 13 – <u>Health.</u>	Budget Estimates 2013-14 Pages 202- 223,551-552
Demand No. 14	A MINISTER	to move that a sum not exceeding ₹ 189,00,60,000 for revenue expenditure and ₹ 850,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 14 – <u>Urban Development.</u>	Budget Estimates 2013-14 Pages 235-242, 555
Demand No. 15	A MINISTER	to move that a sum not exceeding ₹ 2073,99,60,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 15 – <u>Local Government.</u>	Budget Estimates 2013-14 Pages 134- 152,235-242,555
Demand No. 16	A MINISTER	to move that a sum not exceeding ₹ 32,97,23,000 for revenue expenditure and ₹ 10,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 16 – <u>Labour.</u>	Budget Estimates 2013-14 Pages 262- 279,490-495,559- 560
Demand No. 17	A MINISTER	to move that a sum not exceeding ₹ 78,44,80,000 for revenue expenditure and be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 17 – <u>Employment.</u>	Budget Estimates 2013-14 Pages 262- 279,559-560

Demand No. 18	A MINISTER	to move that a sum not exceeding ₹ 180,30,48,000 for revenue expenditure and ₹ 57,20,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 18 – <u>Industrial Training.</u>	Budget Estimates 2013-14 Pages 262- 279,559-560
Demand No. 19	A MINISTER	to move that a sum not exceeding ₹ 420,12,62,000 for revenue expenditure and ₹ 3,53,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 19 – <u>Welfare of SCs & BCs.</u>	Budget Estimates 2013-14 Pages 254-261, 556
Demand No. 20	A MINISTER	to move that a sum not exceeding ₹ 1821,21,19,000 for revenue expenditure and ₹ 2,83,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 20 – <u>Social Security & Welfare.</u>	Budget Estimates 2013-14 Pages 280- 306,322-324,557- 558
Demand No. 21	A MINISTER	to move that a sum not exceeding ₹ 695,87,17,000 for revenue expenditure and ₹ 188,62,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 21 – <u>Women & Child Development.</u>	Budget Estimates 2013-14 Pages 280- 309,557-558
Demand No. 22	A MINISTER	to move that a sum not exceeding ₹ 71,87,00,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 22 – <u>Welfare of Ex- servicemen.</u>	Budget Estimates 2013-14 Pages 280-306

Demand No. 23	A MINISTER	to move that a sum not exceeding ₹ 258,13,00,000 for revenue expenditure and ₹ 8350,34,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 23 – <u>Food & Supplies.</u>	Budget Estimates 2013-14 Pages 401- 405,535-542,563- 565
Demand No. 24	A MINISTER	to move that a sum not exceeding ₹ 1509,36,65,000 for revenue expenditure and ₹ 639,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 24 – <u>Irrigation.</u>	Budget Estimates 2013-14 Pages 438- 480,567-571
Demand No. 25	A MINISTER	to move that a sum not exceeding ₹ 112,33,22,000 for revenue expenditure and ₹ 3,16,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 25 – <u>Industries.</u>	Budget Estimates 2013-14 Pages 113-115, 486-495,537- 542,573,576
Demand No. 26	A MINISTER	to move that a sum not exceeding ₹ 17,46,99,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 26 – <u>Mines & Geology.</u>	Budget Estimates 2013-14 Pages 496-499
Demand No. 27	A MINISTER	to move that a sum not exceeding ₹ 1071,58,60,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 27 – <u>Agriculture.</u>	Budget Estimates 2013-14 Pages 327- 344,406-410,419- 421,477-479
Demand No. 28	A MINISTER	to move that a sum not exceeding ₹ 489,45,00,000 for revenue expenditure and ₹ 20,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 28 – <u>Animal Husbandry & Dairy Development.</u>	Budget Estimates 2013-14 Pages 345- 379,561

Demand No. 29	A MINISTER	to move that a sum not exceeding ₹ 27,42,35,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 29 – <u>Fisheries.</u>	Budget Estimates 2013-14 Pages 380-387, 406-410
Demand No. 30	A MINISTER	to move that a sum not exceeding ₹ 265,13,50,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 30 – <u>Forests & Wildlife.</u>	Budget Estimates 2013-14 Pages 339- 344,388-400
Demand No. 31	A MINISTER	to move that a sum not exceeding ₹ 5,32,00,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 31 – <u>Ecology & Environment.</u>	Budget Estimates 2013-14 Pages 516-519
Demand No. 32	A MINISTER	to move that a sum not exceeding ₹ 2171,25,00,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 32 – <u>Rural & Community Development.</u>	Budget Estimates 2013-14 Pages 422-426, 430-437, 543-545
Demand No. 33	A MINISTER	to move that a sum not exceeding ₹ 202,67,00,000 for revenue expenditure and ₹ 74,95,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 33 – <u>Co-operation.</u>	Budget Estimates 2013-14 Pages 411- 418,559- 560,566,575
Demand No. 34	A MINISTER	to move that a sum not exceeding ₹ 1525,43,00,000 for revenue expenditure and ₹ 182,45,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No.34- <u>Transport.</u>	Budget Estimates 2013-14 Pages 47-49,500- 502,507-512,577- 578,581

Demand No. 35	A MINISTER	to move that a sum not exceeding ₹ 2,98,95,000 for revenue expenditure and ₹ 24,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 35 – <u>Tourism.</u>	Budget Estimates 2013-14 Pages 525- 527,582
Demand No. 36	A MINISTER	to move that a sum not exceeding ₹ 2028,35,34,000 for revenue expenditure and ₹ 109,00,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 36 – <u>Home.</u>	Budget Estimates 2013-14 Pages 94-107, 134-152, 546
Demand No. 37	A MINISTER	to move that a sum not exceeding ₹ 23,33,90,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 37 – <u>Elections.</u>	Budget Estimates 2013-14 Pages 25-31
Demand No. 38	A MINISTER	to move that a sum not exceeding ₹ 1261,56,00,000 for revenue expenditure and ₹ 1064,93,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 38 – <u>Public Health & Water Supply.</u>	Budget Estimates 2013-14 Pages 224- 231,553
Demand No. 39	A MINISTER	to move that a sum not exceeding ₹ 191,78,40,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 39 – <u>Information & Publicity.</u>	Budget Estimates 2013-14 Pages 243-253
Demand No. 40	A MINISTER	to move that a sum not exceeding ₹ 4295,81,52,000 for revenue expenditure and ₹ 475,68,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 40 – <u>Energy & Power.</u>	Budget Estimates 2013-14 Pages 481- 485,513-515,572

Demand No. 41	A MINISTER	to move that a sum not exceeding ₹ 30,40,90,000 for revenue expenditure and ₹ 1,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 41 - <u>Electronics & IT.</u>	Budget Estimates 2013-14 Pages 490- 495,528-534,574
Demand No. 42	A MINISTER	to move that a sum not exceeding ₹ 322,65,42,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 42 – <u>Administration of Justice.</u>	Budget Estimates 2013-14 Pages 14-24
Demand No. 43	A MINISTER	to move that a sum not exceeding ₹ 101,29,66,000 for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 43 – <u>Prisons.</u>	Budget Estimates 2013-14 Pages 108-112
Demand No. 44	A MINISTER	to move that a sum not exceeding ₹ 40,44,10,000 for revenue expenditure and ₹ 7,92,00,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 44 – <u>Printing & Stationery.</u>	Budget Estimates 2013-14 Pages 116- 121,156-179,547
Demand No. 45	A MINISTER	to move that a sum not exceeding ₹ 1083,54,50,000 for capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year 2013-14 in respect of charges under Demand No. 45 – <u>Loans & Advances by State Government.</u>	Budget Estimates 2013-14 Pages 702-718

**CHANDIGARH:
THE 5TH MARCH, 2013.**

**SUMIT KUMAR,
SECRETARY.**